COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO FOURTY-NINE REPORTS (ENGLISH VERSION)



Tenth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Tenth Lok Sabha)

TWENTY-FIRST REPORT

(Presented on 5-5-1993)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-first Report.
- 2. The Committee met on 4 May, 1993 for classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills.

- 3. The Committee considered classification and allocation of time to seven Bills specified in Appendix.
- 4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—
 - (1) The Representation of the People (Amendment) Bill, 1993 (Insertion of new section 10B, etc.) by Shri K.P. Unnikrishnan.
 - (2) The Payment of Wages (Amendment) Bill, 1993 (Amendment of sections 1 and 20) by Shri George Fernandes.
 - (3) The Constitution (Amendment) Bill, 1993 (Amendment of article 163) by Shri Sudhir Giri.
 - (4) The Constitution (Amendment) Bill, 1993 (Insertion of new article 18A) by Shri Rajvir Singh.

The Committee further recommend that all the remaining three Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

S. MALLIKARJUNAIAH,

Chairman.

4 May, 1993

14 Vaisakha, 1915 (Saka)

Committee on Private Members'
Bills and Resolutions.

APPENDIX

| SI. No. | Name of the Bill and member-in-charge | Bill No. | Category recom- mended | Time re- com- mended |
|------------|---|-------------|------------------------------|----------------------------|
| 1. | The Representation of the People (Amendment) Bill, 1993 (Insertion of new section 10B, etc.) by Shri K.P. Unnikrishnan. | 28 of 1993 | A | 2 hours |
| 2. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1993 (Amendment of the Schedule) by Shrimati Girija Devi. | 42 of 1993 | В | 2 hours |
| 3. | The Institutes of Technology (Amendment) Bill, 1993 (Insertion of new section 7A) by Shri George Fernandes. | 54 of 1993 | В | 2 hours |
| 4. | The Constitution (Amendment) Bill, 1993 (Amendment of article 253) by Shri George Fernandes. | 47 of 1993 | В | 2 hours |
| 5 . | The Payment of Wages (Amendment) Bill, 1993 (Amendment of sections 1 and 20) by Shri George Fernandes. | 49 of 1993 | A | 2 hours |
| 6. | The Constitution (Amendment) Bill, 1993 (Amendment of article 163) by Shri Sudhir Giri. | 43 of 1993 | A | 2 hours |
| 7. | The Constitution (Amendment) Bill, 1993 (Insertion of new article 18A) by Shri Rajvir Singh. | 48 of 1993 | A | 2 hours |